

Annexure-B (Exhibit 1)															
Name of the corporate debtor : Ananya Wood Private Limited															
Date of commencement of CIRP :02.02.2024															
List of creditors as on 29.05.2024															
List of secured financial creditors (other than financial creditors belonging to any class of creditors)															
															Amount in Rs.
Sl. No.	Name of Creditor	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Identification no.	Amount claimed	Amount of claim admitted ( Provisional )	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India	13.02.2024		1,43,36,59,634.60	1,43,36,59,634.60	Secured	1,43,36,59,634.60	1,43,36,59,634.60	No	72.95%	-	-	-		Admitted provisionally as further documents sought are yet to be received
2	Canara Bank	16.02.2024		32,91,84,719.34	32,91,84,719.34	Secured	32,91,84,719.34	32,91,84,719.34	No	16.75%	-	-	-		
3	Bank of Baroda	09.05.2024		20,25,08,958.19	20,25,08,958.19	Unsecured	20,25,08,958.19	20,25,08,958.19	No	10.30%	-	-	-		
	<b>Total</b>			<b>1,96,53,53,312.13</b>	<b>1,96,53,53,312.13</b>	-	<b>1,96,53,53,312.13</b>	<b>1,96,53,53,312.13</b>		100%	-	-	-	-	